

15.05 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of article 170)

[English]

SHRI SHANTARAM NAIK (Panaji) :
I beg to move for leave to introduce a
Bill further to amend the Constitution of
India.

MR. DEPUTY SPEAKER : The
question is :

"That leave be granted to in-
troduce a Bill further to amend
the Constitution of India."

The motion was adopted.

SHRI SHANTARAM NAIK : I
introduce the Bill.

SUGAR-CANE (AMENDMENT) "
BILL*

[English]

SHRI ANAND SINGH (Gonda) :
I beg to move for leave to introduce a
Bill further to amend the Sagar-cane
Act, 1934.

MR. DEPUTY SPEAKER : The
question is :

"That leave be granted to in-
troduce a Bill further to amend
the Sugar-cane Act, 1934."

The motion was adopted.

SHRI ANAND SINGH : I introduce
the Bill,

15.06 hrs

CONSTITUTION (AMENDMENT)
BILL*

(Insection of new article 275A)

[English]

SHRI SHANTARAM NAIK (Panaji) :
I beg to move for leave to introduce a
Bill further to amend the Constitution of
India.

MR. DEPUTY SPEAKER : The
question is :

"That leave be granted to in-
troduce a Bill further to amend
the Constitution of India."

The motion was adopted.

SHRI SHANTARAM NAIK : I
introduce the Bill.

15.06 hrs.

ABOLITION OF BEGGING BILL*

[English]

SHRIMATI BASAVARAJESWARI
(Bellary) : I beg to move for leave to
introduce a Bill to provide for abolition
of begging and for matters connected
therewith or incidental thereto.

MR. DEPUTY SPEAKER : The
question is :

"That leave be granted to intro-
duce a Bill to provide for
abolition of begging and for
matters connected therewith or
incidental thereto."

The motion was adopted.

SHRIMATI BASAVARAJESWARI :
I introduce the Bill.

* Published in Gazette of India Extra-
ordinary, Part II, Section 2, dated
6.5.88.

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dated 6.5.88.